

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

pAPPLICATION NUMBER :

PETITION NUMBER : IBA/141/2020

NAME OF THE PETITIONER : N. THIRUVENKATASWAMY

NAME OF THE RESPONDENTS : KUMARAN GIN AND PRESSING PVT LTD

UNDER SECTION : 7 RULE 4 OF IBC 2016

(3)

IBA/141/2020

ORDER

Ld. Counsel Mr. M. Jayaprakash and Mr. P.J. Sri Ganesh for the Applicant are present. Ld. Counsel Ms. P. Valliappan for the Respondent is present.

Ld. Counsel Mr. Jayaprakash states that e-mail has been sent to the Registry on 02.12.2020.

The Applicant seeks permission to withdraw this application.

The mail is taken on record.

Accordingly, this IBA/141/2020 stands **dismissed as withdrawn**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs